

Listed On : 08.12.2016
Before Ld. Registrar
Court No. 1
Item No. 36

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) No. 18440 of 2015

UNION OF INDIA & ORS.

Petitioners

VERSUS

SHIV DAYAL SHARMA & ORS.

Respondents

OFFICE REPORT

The matter above mentioned was listed before Court of Ld. Registrar on 24.10.2016, when the Court was pleased to inter-alia pass the following order:-

"...SLP(C) No. 18440/2015

Respondent Nos.1 to 13 and 15 to 19 have already filed the counter affidavit.

Await service of respondent No.14.

SLP(C) No.4816/2016

Four weeks' time is granted to all the respondents for filing counter affidavit.

List again on 8.12.2016...."

SC No. 18440/2015

It is submitted that as per tracking report, show cause notice in respect of Respondent No.14 has not been delivered at concerned address and returned to New Delhi GPO(copy enclosed).

Service is not complete on Respondent No.14.

SLP (C) No. 4816 of 2016

It is submitted that counsel appearing for all respondents has not filed counter affidavit so far.

Service is complete.

The matter above-mentioned is listed before the Ld. Registrar Court with this Office Report.

DATED THIS THE 07th DAY OF DECEMBER, 2016.

ASSISTANT REGISTRAR

Copy to :-

1. Mr.M.K Maroria, Adv.[CAS]
2. Mrs. Rani Chhabra, Adv.
125, Lawyer Chambers, SC

ASSISTANT REGISTRAR